

24.11.2022

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PRONOUNCEMENT OF JUDGEMENT

COURT NO.35

HON'BLE MS.JUSTICE ANU MALHOTRA

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1.W.P.(C)8202/2013

BHARAT KUMAR

A.K.BHARDWAJ,YAHPAL RANGHI

VS

JAGRITI SINGH,KARAN GAUTAM

UNION OF INDIA & ORS

SUMAN CHAUHAN,SAMIKSHA

GHANSHYAM JOSHI

CHIRAG JOSHI

HIGH COURT OF DELHI

REGISTRAR (LISTING)

24.11.2022

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